Cases Listed for Mediation on 17.11.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/3/ 2026	WP(C) No. 202 of 2026	Tesbina Momin -Vs- The State Of Meghalaya And Ors	Mr. M. R. Marak	Ms. E. B. Passah	Smti. E. Shabong Special Judge (NDPS), Shillong	10:30 AM	Video Conference	Video Conference Room

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Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/1/ 2026	CRP No. 23 of 2026	Lascretice Lyngdoh -Vs- Union Of India And Ors	Mr. M. F. Qureshi, Mr. R. T. Sangma	Mr. R. Debnath	Smti. E. Shabong Special Judge (NDPS), Shillong	12:30 AM	Physical	Video Conference Room